

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.5123 of 2022

Sanjeev Kumar Mishra,

... ... Petitioner/s

Versus

The State of Bihar and Ors.

... ... Respondent/s

Appearance :

For the Petitioner/s	:	Mr. Sanjeev Kumar Mishra, Advocate
For the Respondent/s	:	Mr. Yogendra Prasad Sinha (AAG 7)
For Respondent Nos. 5&6	:	Mr. Prasoon Sinha, Advocate

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

(The proceedings of the Court are being conducted by Hon'ble the Chief Justice/ Hon'ble Judges through Video Conferencing from their residential offices/residences. Also, the Advocates and the Staffs joined the proceedings through Video Conferencing from their residences/offices.)

2 15-04-2022 Shri Prasoon Sinha, learned counsel appears on behalf of respondent Nos. 5 and 6.

Let reply be positively filed by the respondents within a period of two weeks.

Rejoinder thereto, if any, be positively filed within a



period of one week thereafter.

List on 13th of May, 2022.

(Sanjay Karol, CJ)

(S. Kumar, J)

Ashwini/Sujit

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